

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 403

IA/3068/ND/2022, IA/2633/ND/2022 IN IB/1058/ND/2018

IN THE MATTER OF:

M/s Gagan Ferrotech Ltd.	...	Applicant
Versus		
M/s Manju J Homes India Ltd.	...	Respondent

Order under Section 9 Of IBC, 2016

Order delivered on 21.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the GDA : Mr. Shivam Gupta, Adv. & Mr. Shashank Singh,
Adv.
For the Resolution Professional : Mr. Abhishek Anand, Adv &
Mr. Pathik Choudhury, Adv.

ORDER

IA/3068/2021

This application has been filed on behalf of Resolution Professional under Section 66 of Insolvency and Bankruptcy Code, 2016. Ld. Counsel has appeared on behalf of the applicant and stated that some of the respondents have not been served, as some of the envelopes have returned with the endorsement that the respondents are not residing at the given addresses. Affidavit of service is not filed despite the fact that previous order was passed on 25.08.2022.

Ld. Counsel Mr. Santosh Ramdur appears on behalf of respondent No. 2 and sought adjournment for filing reply. Let reply be filed within fourteen days with copy in advance to the other side, failing which, the right to file reply shall stand closed and no further opportunity shall be given.

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Let all the respondents except respondent No. 2 be served through publication.

Let this application i.e IA/3068/2021 be fixed for service of notice of rest of the respondents and filing reply on behalf of respondent No. 2. It is made clear that if the service affidavit is not filed within ten days, appropriate action would be taken against the RP.

IA/2633/2022

This application has been filed on behalf of the Resolution Professional for directing the respondent to maintain the status quo and not to take any coercive steps including cancellation of registry of land.

Arguments heard. Order reserved.

Let IA no. 3068/2022 along with main matter be fixed for **19.10.2022.**

- Sd -

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)
Barkha

- Sd -

DHARMINDER SINGH
MEMBER (JUDICIAL)